

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 125
(IB)-577(ND)/2019

Under Section: 7 of IBC.

In the matter of:

Jai Lal Sumbally & Durga Sumbaly
Vs.
M/s Three C Shelters Pvt. Ltd.

....**Applicant**

....**Respondent**

Order delivered on 06.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Mohit Kumar, Adv. Mr. Pratyush Sharma, Adv.
For the Respondent	: Mr. Rajnish Sinha Mr. Nikhil Jain Ms. Divya Aggarwal Mr. Satish Rai, Adv. Mr. Abhay Kaushik, Adv.

ORDER

Notice is being accepted by the learned counsel for the respondent in IB-577(ND)/2019 , if not accepted and undertakes to file appearance within three days, if not filed.

Reply be filed within ten days after receiving the copy of application, with copy in advance to the other side. List on 17.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

